

(b) how far this grant has been utilised, number of MNF returnees rehabilitated and the amount given per head;

(c) how many MNF personnel have surrendered so far since May, 1979;

(d) how many MNF personnel have received definite assistance from Mizoram Government; and

(e) the detailed assistance extended to each individual by Mizoram Government for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (e). Government sanctioned Rs. 192.88 lakhs for the purpose of rehabilitation of ex-Undergrounds (ex-UG) in Mizoram. According to information received from Government of Mizoram, Rs. 91.55 lakhs have so far been spent on the scheme.

365 MNF personnel have surrendered since May, 1979 and upto end of July, 1980.

Assistance granted so far is as follows:—

(i) Agricultural grants totalling Rs. 28.87 lakh to 343 ex-UG.

(ii) Industrial (rice huller) loans totalling Rs. 27.43 lakh to 197 ex-UG.

(iii) Veterinary (Dairy Farming) loans totalling Rs. 24.10 lakh to 241 ex-UG.

(iv) Cash grants totalling Rs. 10.15 lakh to 1,015 ex-UG.

(v) Rs. 1 lakh placed at the disposal of Mizoram police for cash grant to fresh surrenderees.

So far 1,015 ex-UG have been given assistance in the form of cash grants, 781 ex-UG have received rehabilitation grants/loans; and 20 ex-UG have been given employment in Government offices.

Filling up of vacancies in Membership of U.P.S.C.

7048. SHRI NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of vacancies in the membership of UPSC as on the 30th June, 1980;

(b) the period for which the vacancies have continued to exist; and

(c) the likely date by which these would be filled up alongwith the reasons for not filling them so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) One post was vacant on the 30th June, 1980.

(b) The post became vacant on the 21st April, 1980.

(c) Selection of Members is based on their suitability to handle diverse tasks and problems coming up before the Union Public Service Commission. For this, persons who have achieved eminence in various fields and who possess the necessary background which would be useful for work on the Commission, have to be considered for making a selection. The willingness of the persons so selected to serve in the Commission has also to be ascertained. All this necessarily takes time. It is therefore not possible to indicate the likely date by which a new Member will be selected. However, Government are seized of the matter and it is expected that an appointment will be made soon.

Machines developed by Central Mechanical Engineering Research Institute

7049. SHRI JANARDHANA POOLARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Mechanical Engineering Research Institute,

Durgapur has developed machines for insulating telecommunication cables; and

(b) if so, what will be production capacity of each machine and the amount involved for the manufacture of these machines?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir. Central Mechanical Engineering Research Institute (CMERI) has developed in collaboration with Hindustan Cables Ltd., Rupnarainpur two machines which were hitherto imported for telecommunication cables.

(b) They are:—

1. High speed paper lapping machine. Rs. 54 500/- (Rs. 1 lakh).

Production rate per machine is 16 to 20 Kms. of conductor in 8 working hours.

2. High speed paper twinning machine. Rs. 5,00,000/- (Rs. 8 lakhs)

Prototype under fabrication.

The indigenous price is indicated against each and the price for import within brackets. Know how has been released to two parties for the first and to one party for the second machine..

All India Associations and Federations of Defence Employees

7050 **SHRI DAYA RAM SHAKYA:** Will the Minister of DEFENCE be pleased to state:

(a) how many All India Associations and Federations of Defence Employees have been recognised by Government.

(b) what is their total membership and when these were recognised;

(c) are there any All India Federations who have applied for recognition; and

(d) if so, when they (Federations) applied and what is the membership they have claimed and what is the delay in granting recognition?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI C. P. N. SINGH): (a) 54 All India Associations and 2 Federations have been granted recognition.

(b) Information regarding the total membership and dates of recognition of these Associations/Federations is not readily available.

(c) There are two Federations who have applied for the grant of recognition.

(d) One Federation claiming membership of 30,000 as on 13th October, 1977 and the other Federation claiming more than 60,000 membership as on 10th March, 1978 applied for the grant of recognition. At present the rules regarding recognition of new Federations are under consideration of the Ministry of Home Affairs (deptt of Personnel & A.R.) and till such time as the rules are finalised, the recognition to new Federations cannot be granted.

Stenographers/LDC's/Group 'D' working on ad-hoc basis

7051. **SHRI DAYA RAM SHAKYA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many stenographers/LDCs/Group 'D' are working on ad-hoc basis with effect from January, 1972 to June, 1980 in the various Central Government Offices and its Attached and Subordinate Offices;

(b) how many out of them have completed 3 years of continuous service;

(c) how many out of them have been reverted/removed from their posts; and

(d) how many out of them have been regularised during the above period, Ministry-wise and year-wise?